the regional film industry, will the Government consider the complete take-over of the film distribution as well as the cinema houses which have been constructed at a fabulous cost in league with the smugglers?

SHRI I. K. GUJRAL: In so far as film exhibition is concerned, it is a State subject and it is for the State Governments to decide whether they want to take over the cinema houses or not. It is not in our area. So far as the distribution is concerned, I have already enunciated our policy.

श्री हुकम श्रन्स कश्चनाय: प्रध्यक्ष महोदय, मंत्री जी ने इस बात को स्वीकार किया है कि फिल्म उद्योग काफ़ी कठिनाई में है। क्या यह बात सही है कि इस उद्योग के कठिनाई में होने का प्रमुख कारण यह भी है कि ऐक्टर्स काफ़ी पैसा लेते हैं। क्या उन को राशि देने की कोई सीमा भ्राप लगायेंगे ?

श्री श्राष्ट. के. गुजराल: यह भी एक वजह है। लेकिन बहुत सी भीर वजह भी हैं। भीर यह कि हम लोग कानून के जरिये यह कहें कि कोई ऐक्टर एक फिल्म में ज्यादा में काम न करे या इतने से श्रीधक रूपया ए ले. इर का कोई फ यदा नहीं होगा जब तक कि सारी चीं जों की एक काम्ब्रीहर्सिय पौलिसी न बने।

श्रीमती सहोदराबाई राग: श्रध्यक्ष महोदय, जो फिल्में बनती हैं वह गंदी बनायी जाती हैं जिन का बुरा ग्रसर झान के नी लड़के ग्रांट लड़ाक्यों पर पड़ता है. इसलिए गंदी फिल्में न बनायी जायें इस बात की व्यवस्था सरकार करेगी ग्रीट गंदी फिल्में बनाना बन्द करेगी?

भी भाइ के गुजरात : प्रध्यक्ष महोदम, यह ठीक है कि बहुत सी फिल्में काबिले एतराज होती हैं। सेंसर वोर्ड बिल के समय बालते हुए मैंने कहा था कि सेंसर बोर्ड का डांचा बदला जा रहा है जिस से कुछ असर पड़ेगा। लेकिन दो बातें खास हैं जिन का ज्यादा असर पड़ेगा। एक तो मुल्क में ऐसा बातावरण हो कि लोग ऐसी मिल्में देखना पसन्द न करें। और दूसरी बात यह है कि इस बक्त जो लोग फिल्मों को फाइनेंन्स ,करते हैं वह इस किस्म के लोग हैं जिनका समाज के उत्थन से कोई ताल्लुक नहीं है, सिर्फ मुनाफा कमाना चाहते हैं। इसलिए मैं बहुत दिनों से जार दे रहा हूं कि इस मुलक के अन्दर जब तक फिल्म फंड नहीं बनेगा तब तक काम नहीं चलेगा।

## Sale of Fake Tickets for Film Star Cricket Match held in New Delhi

\*231. SHRI BIRENDER SINGH RAO: Will the Minister of INFORMA-TION AND BROADCASTING be pleased to state:

- (a) whether it has come to the notice of Government that fake tickets were sold during the film star cricket match held in New Delhi recently in aid of the Prime Minister's Relief Fund;
- (b) if so, the number of fake tickets seized by Government; and
- (c) whether any arrests have been made by Government and the action taken in the matter?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCATING (SHRI DHARAM BIR SINHA): (a) Yes, Sir.

(b) 727 fake tickets of Rs. 10 denomination were seized by Police.

(c) Eight persons were arrested. The case is pending investigation with the Police.

SHRI BIRENDER SINGH RAO: The Minister stated that as many as 727 fake tickets were seized. This shows how large number of fake tickets were there. In view of all this may I know the net gain made by Prime Minister's Relief Fund out of this show and total expenditure incurred?

SHRI DHARAM BIR SINHA: It is true that there were fake tickets and the Police were able to apprehend th culprits. According to the confessions made by them, they said, thousand fake tickets of Rs 10 they were able to print, by taking photographs of the advance tickets being sold. And I think it is a compliment to the Delhi Police that they were able to nab them on the same evening. So far as the figure which the hon. Member wanted is concerned, we were able to net Rs. 2,79,790 through our sale of tickets and the expenditure was Rs. 13.500. This of course is the approximate expenditure and it will have to be audited by auditors. Additionally another amount of a lakh of rupees was given by one film organisation and there is another amount of Rs. 30,000 by other film personalities,

SHRI BIRENDER SINGH RAO:
Who paid the expenditure on the film
stars who attended the show on
account of their journey and their
stay in Delhi? What film personalities Statewise have been introduced
on the television when such a large
number of stars had attended the same
without fear of MISA? Is it also a
fact that the film stars did not demand
the fare or any money for their journey and for their stay in Delhi?

SHRI DHARAM BIR SINHA: I gave the figure of Rs. 13,150/-. This was the expenditure that was incurred out of the money raised, namely, Rs. 2,79,790/-. Of course, we got the cooperation from many organisations including the Film Federation of India and also the firm which sponsored the match and who paid for the air travel and hotel expenditure of the film stars who came.

The name of the firm is Delhi Bottling Company. So far as the T.V. interview is concerned, the members would have a sense of humour and that the film stars have also a sense of humour.

SHRI VASANT SATHE: May I know whether, in view of the existing standards of our real cricket the Government would consider substituting the film stars cricket in place of the real cricket or faked cricket? You may also collect more money by this.

SHRI DHARAM BIR SINHA: Since this was a film star cricket the tickets gave money to us. Some people also raised money for us. We should also appreciate the efforts made to raise money for a worthy cause through the cricket match. But, of course, this was no cricket as a sport.

भी शंकर वयाल सिंह: किल्म कलाकारी

के त्रिकेट मैच से शाफी लाभ हुआ है।

क्या आप विचार करेंगे कि जैस रीझल

क्रिकेट टेस्ट मैचिंग की रीनग कमेंटरी

आप रेडियो पर करात है वैसे ही फिल्म

कलाकारी के साथ जो विकेट मैच होते हैं

उनकी भी रिनग कमेंटरी रेडियो पर चले?

इसकी भी बहुत मांग है।

भी भर्मबीर सिंह : शंकर दयाल सिंह जी हिन्दी के विक्षान हैं। वह एक प्रच्छे जमेंटटर बन सकते हैं।

भी शंकर दयाल सिंह: मेने पूछा या कमेंटरी की व्यवस्था होगी?

SHRI S. M. BANERJEE: Sir I would like to know, since this cricket match resulted in collection of funds for a very good cause whether the same Ministry would also try to have an open air parliamentary debate to show the people how effectively they function in this House.

MR. SPEAKER: I wounder what effect it will have. I think that will have a good restraining influence.

SHRI S. A. SHAMIM: Sir, is it a fact that many of the film stars who have participated in this cricket match have been charged with tax evasion and have been openly charged with trading in black money? When they had been invited and when they got themselves photographed with the President, does it not give them the respectability which they are not ordinarily entitled to? I would to know whether promotion of such cricket matches will not adversely affect public morality in this country and whether such practices merely for the collection of a sum of Rs. 2 lakhs should not be given up?

THE MINISTER OF INFORMA-TION AND BROADCASTING (SHRI I. K. GUJRAL): Sir, although I am surprised, I regret that my hon. friend has not seen this in the correct perspective.

SHRI S. A. SHAMIM: I did not get it,

Does not the fact that Raj Kapoor, Dilip Kumar and other people who have been charged that they have been charged that they have been charged that they have been evading tax, have been tax evadors, get themselves photographed and play cricket matches that give them the respectability which they are not

entitled to? Where is the question of perspective in this?

SHRI I. K. GUJRAL: My friend brings in individual names. This is neither wise nor correct. He just forgets this point, when he asks questions. He is advising others to have a code of conduct. I wish he had followed the same when he went and had his entertainment with Haji Mastan. (Interruptions).

SHRI S. A. SHAMIM: On a note of personal explanation. When the hon. Minister makes this accusation, he forgets that before I came to Parliament and even while I am a Member of Parliament I was and I happen to be a journalist by profession. It is the job of a journalist to meat anybody, anybody, to fine out the truth, to find out the truth that the Ministers have been taking money from Haji Mastan, to find out the truth that Congress Chief Ministers have been taking money from Haji Mastan and Haji Mastan has been financing films and he has been attending premiers. (Interruptions).

श्री शंकर दयाल सिंह: इस बात में कोई सच्चाई नहीं है। ये आरोप दिल्कुल वेवनियाद हैं. गलन हैं.....

SHRI S. A. SHAMIM: I have found out the truth from Haji Mastan. He has put all of you in the docks. (Interruptions).

श्री घटल बिहारी बाजपेबी: शर्माम साहब ने बहुत गम्भीर धारोप लगाए हैं उन्होंने कहा है कि गुजराल साहब ऐसी फिल्मों के श्रीमियर में गए हैं जो हाजी मस्तान के पैसे से बनी थीं। ये हां कह या न कहें।

SHRI I. K. GUJRAL: I do not know of any film premier where I have gone I do not normally go to any premier. I do not know why he is making a wild allegation against me I thought my friend had enough sense of huhour that when he makes allegations he should inform me beforehand, give prior intimation to me.

SHRI S. A. SHAMIM: I am entitled to meet anybody to find out the truth.

#### SHRI JYOTIRMOY BOSU:\*\*

MR. SPEAKER: I am not allowing you. I have not called you. Please sit down. I have not called him. He is speaking without my permission.

DR. KAILAS: You should not let this go on record.

SHRI S. A. SHAMIM: There was an article....

SHRI I. K. GUJRAL: May I reply to him?

MR. SPEAKER: I have not allowed him. He was speaking without my permission.

#### WRITTEN ANSWERS TO QUES-TIONS

## Setting up of Advance Mineral Development in Madhya Pradesh

\*222. SHRI R. V. BADE: Will the Minister of SCIENCE AND TECHNO-LOGY be pleased to state:

- (a) whether Government propose to establish an Advance Mineral Development Laboratory in Madhya Pradesh; and
- (b) if so, the outlines of the proposal?

THE MINISTER OF INDUSTRY AND CIVIL SUPPLIES AND SC-IENCE AND TECHNOLOGY (SHRI T. A. PAI); (a) No, Sir,

(b) Does not arise.

# Survey regarding growth of Film Industry on Regional basis

\*223. SHRI PRIYA RANJAN DAS MUNSI: Will the Minister of IN-FORMATION AND BROADCASTING be pleased to state:

- made by the Ministry to estimate the growth of the Film Industry on regional basis;
  - (b) if so, which is the region that

is far behind in comparison to other regions; and

(c) the reasons for the closure of many West Bengal film studios in the last few years?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI I. K. GUJARAL): (a) No Sir.

- (b) Does not arise.
- (c) The West Bengal film industry was in precarious condition in 1971 and some studio owners closed down their studios.

# कोयला जानों में बुर्घटनाम्नों के कारण नष्ट हम्रा कोयला

\*225. श्री भारत सिंह बौहान : क्या कर्जा मंत्री यह बताने की ध्या करेंगे कि:

- (क) गत तीन वर्षों में कोयला खानों में खान-बार, आग लगने की तथा अन्य कितनी घटनाएं हुई और उनमें कितना कोयला नष्ट हुआ; और
- (ख) इस हानि के लिए जिम्मेदार व्यक्तियों के विश्वद्ध सरकार ने क्या कार्यवाही की है?

कर्जा मंत्री (भी कृष्ण चन्न पन्त):
(क) एक विवरण सभा पटल पर रखा जाता
है जिसमें उन कोयला खानों के नाम दिए
हैं जिनमें 1971, 1972 भीर 1973 के
दीरान ग्रांग की दुर्घटनाएं हुई । [इंचालय
ने रखा वया। देखिए संख्या एल टी०8587 /74] ग्रनुमान है कि
इन ग्रांग-घटनामों के फलस्वरूप प्रति वर्ष
सगभग 4 लाख टन कोयले की भीसत हानि
हुई है। ग्रन्थ पुर्घटनामों के कारण कोयले
की कोई खास हानि नहीं हुई है।

(ख) प्रत्येक ग्राग दुषंटनामों की बांच की जाती है भीर उसके बाद ग्रावस्थक कार्यवाही की बातो है। किन्तु ग्राम

<sup>..</sup> Not recorded.